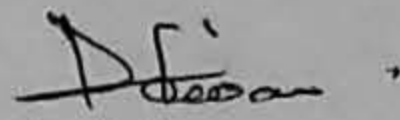


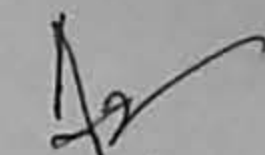
⑥
MA. 5845 / 05
in
O.A. No. 677 / 05

27.1.06

Hon. Mr. A. K. Bhatnagar, J. M.
Hon. Mr. D. R. Tiwari, A. M.

Sri R. Verma, learned Counsel for
applicant has sent illness slip. Adjourned.


A.M.


J.M.

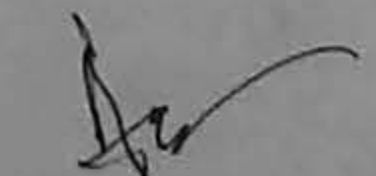
Dt. 16.05.06

Hon. Mr. A. K. Bhatnagar, J. M.

Sri R. Verma for the applicant. Sri D. P.
Singh for respondents.

This case has come up today from
the Registry on the mention of counsel
for applicant. He submits that the
applicant Smt. Mafeesh Fatima has been
transferred and posted to Kendriya
Vidyalaya Raibareilly from Kendriya Vidyalaya
Mahasamund by order dt. 03.04.06, which
has been produced by the applicant's counsel
in the presence of counsel for respondents.
The same is taken on record. It is
submitted by counsel for applicant that he
does not want to press the OA any more,
therefore he may be permitted to withdraw
the same. ^{Permission granted.} Counsel for respondents has
no objection, if the OA is dismissed as
withdrawn.

Accordingly the OA is dismissed
as withdrawn.


J.M.

